

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO - 5981
ANSWERED ON – 01/04/2026

DIGITAL AND SUSTAINABLE GOVERNANCE PRACTICES

5981. Shri Biplab Kumar Deb:

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a)** the major digital system currently being utilised by the Ministry for ensuring efficient and paperless office functioning;
- (b)** the details of the benefits observed in terms of transparency, records management and reduction in administrative delays due to adoption of these platforms;
- (c)** the details of the best practices recognised by the Ministry during Special Campaign 5.0 in promoting digital and sustainable governance; and
- (d)** the details of the future roadmap envisaged for integrating new technologies and enhancing inter-institutional coordination within the framework of Digital India?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (I/C); AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI ARJUN RAM MEGHWAL)

(a)&(b) The Ministry of Parliamentary Affairs has transformed its functioning into a paperless ecosystem by fully leveraging seven key digital platforms: e-Office as the backbone for all file movement and approvals, e-HRMS for seamless handling of all service and HR matters, Consultative Committee Management System for end-to-end digital management of consultative committee meetings, Claims and Inventory Management System for transparent procurement and asset tracking, National e- Vidhan Application (NeVA) for legislative digital workflows in State/UT Legislatures, Online Assurance Monitoring System (OAMS) for real-time tracking of parliamentary assurances, and the dedicated National Youth Parliament Scheme portal.

The direct benefits of this comprehensive digital adoptions are evident in the complete elimination of pendency (clearance of all references and files), drastic reduction in administrative delays like physical file movement and paper consumption, instantaneous visibility and audit trail of every transaction leading to unprecedented levels of transparency, fool-proof and easily retrievable electronic record-keeping, and a sharp drop in processing time.

(c)&(d) During Special Campaign 5.0 (2nd–31st October 2025), the Ministry of Parliamentary Affairs achieved “zero-pendency and zero-paper” by clearing 100% of pending references, conducting intensive cleanliness and waste-segregation drives, and promoting NeVA as a model of green governance that saves lakhs of trees annually. All officers & staff of the Ministry took the Swacchta pledge. Under Swachh Bharat, the Ministry aims for near-zero paper usage in all State/UT Legislatures through complete NeVA adoption and digitisation of legacy records.

The Ministry’s future roadmap focuses on transforming NeVA for State/UT Legislatures into an AI-powered platform by integrating real-time multilingual machine translation capabilities (text-to-text, speech-to-text, text-to-speech and speech to speech) in various official languages for enabling users to access their content in their preferred regional language, generation of the House proceedings, AI-driven live transcription, searchable archives and intelligent multilingual chatbots. These features will drastically reduce printed material and enhance linguistic inclusivity.
